

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

15. MA 1955/2019 IA 2397/2023 IA 2398/2023 in C.P. (IB)/1616(MB)2017

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2024**

**NAME OF THE PARTIES:- Mr. Pravin R. Navandar Resolution  
Professional of Unitech Transformers Pvt. Ltd.  
IN THE MATTER OF  
Vellurmadam Harish Gopalkrishnan  
V/s  
Bharat Cooperative Bank**

**Section: 60(5) Sec 43(1) r/w Sec 44(1) Sec 66(1) U/s 7 of Insolvency and Bankruptcy  
Code, 2016**

---

**ORDER**

**MA 1955 of 2019:-** Mr. Devrajan Raman appeared for the Applicant/RP through VC and Counsel, Chinmay Bhojale appeared for the Respondent. List this matter for further consideration on **05.09.2024**.

**IA 2397 of 2023:-** Mr. Devrajan Raman appeared for the RP through VC.

List this matter on **05.09.2024**.

**IA 2398 of 2023:-** Mr. Devrajan Raman appeared for the RP through VC.

List this matter on **05.09.2024**.

Sd/-  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

Sd/-  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**